

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 178 OF 2017**

**Dated: 17th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**NTPC Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh  
Matrugupta Mishra  
Shikha Ohri  
Nishant Kumar

Counsel for the Respondent(s) : Raj Kumar Mehta  
Himanshi Andley for R-5

**ORDER**

Respondents are given four more weeks to respond to the chart already placed on record by the Appellant.

List the matter for further hearing on **12.12.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK